

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.153 of 2012**

**Dated : 9<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. East Coast Railway** **... Appellant(s)**  
**Versus**

**Orissa Electricity Regulatory**  
**Commission & Ors.** **....Respondent(s)**

Counsel for the Appellant(s): Ms. Geetanjali Mohan with  
Ms. Mansi Gautam

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1  
Mr. Raj Kumar Mehta &  
Mr. Antaryami Upadhyay for R-2

**ORDER**

As requested by the learned counsel for the parties, post the  
matter for hearing on **21.08.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**